Setting up of Electronic Telephone Exchange at Vijayawada

6401. SHRI V. SOBHANADREESWARA RAO: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether there is any proposal to set up an Electronic Telephone Exchange at Vijayawada; and
- (b) if so, the details thereof and the probable date by which it will be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir, There is no proposal at present.

(b) Not applicable.

[Translation]

Regularisation of Unauthorised Gas Connections

6402. SHRI JAGDISH AWASTHI: Will the Minister of PETROLEUM be pleased to state:

- (a) whether it is a fact that there are several unauthorised gas connections in Delhi and in other cities of the Country;
- (b) if so, whether Government propose to regularise these connections; and
 - (c) if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir. It has been reported that there are several unauthorised gas connections in Delhi and other cities of the country.

(b) and (c). Only such connections as were issued by an oil company and have been unauthorisedly transferred by the original allottees are being regularised in the names of transferees.

[English]

News Item Captioned "Concern over F-16 Know-How for China"

6403. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of DEFENCE be pleased to state:

- (a) whether his attention has been drawn to the news item captioned "Concern over F-16 know-how for China" appeared in 'Hindustan Times' dated 25 April, 1985; and
- (b) if so, the steps Government propose to take to meet the eventualities, if any?

THE MINISTER OF DEFENCE: (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Government carefully monitor all developments having a bearing on our security environment and take appropriate steps to maintain full defence preparedness at all times. It will not be in public interest to disclose details.

Setting up of Ultra High Frequency System at Balurghat of West Dinajpur (West Bengal)

6404. DR. GOLAM YAZDANI : SHRI PALAS BARMAN :

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether there was any sanctioned project of the P&T Board for installation of stable media systems at all District Head-quarters in the country;
- (b) if so, when such project was approved:
- (c) the reasons for 8-9 years' delay in putting up the sanctioned Ultra High Frequency system at Balurghat in West Dinajpur District;
- (d) whether there is likelihood of more delay;
 - (e) if so, the reasons therefor; and

(f) the likely date by which the project will be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) and (b). No, Sir. There is no single sanctioned project, covering all District Headquarters. However, we have sanctioned a number of projects for different district headquarters during 6th Plan period.

- (c) Project Estimate of Balurghat-Gobindapur-Malda UHF system was sanctioned in December, 1982. Orders for tower, Mux and other associated materials were placed. Order for Radio equipment has not been placed due to revision of project from Analogue to Digital version. Lands at Balurghat and Gobindapur have not yet been acquired by the State Government and handed over to Telecommunication Department.
- (d) and (e). Yes, Sir. Apart from the delay and acquisition of land, the project is required to be converted from Alalogue version to Digital version and the appropriate equipment is to be identified for procurement.
- (f) The Project is likely to be completed during 7th Plan period subject to availability of land and equipment.

Providing Safety Measures by cement Factories at Satna etc. in Madhya Pradesh

6405. SHRI AZIZ QURESHI: Will the Minister of INDUSTRY AND COM-PANY AFFAIRS be pleased to state:

- (a) whether the management of cement factories in Satna, Maihar and Kymore in Satna Parliamentary Constituency area have not provided minimum basic health facilities and safety measures to their labourers and staff; and
- (b) whether any such conditions are not imposed when the licence of a Cement Factory is granted?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY

OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) The Managements of the cement factories at Satna and Maihar have reported that their factories are not causing any pollution. Both these factories and the factory at Kymore are reported to have installed pollution control equipments to arrest emission of dust coming out of these factories. It has also been reported by these factories that adequate basic health facilities and safety measures are being provided to the Staff and labourers in their respective factories.

(b) In the Industrial Licences being issued, a condition is imposed to the effect that the licencee will take adequate steps to the satisfaction of Government to prevent air, water and soil pollution and that such anti pollution equipment to be installed should conform to the effluent and efficient standards prescribed by the State in which the factory is located.

Conversion of Manual Exchanges in Rajasthan into Auto Exchanges

6406. SHRI VIRDHI CHANDER JAIN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of manual exchanges functioning in Rajasthan and the names of cities which are having such exchanges;
- (b) the number and names of telephone exchanges in Rajasthan converted into auto exchanges during the Sixth Five Year Plan, district-wise; and
- (c) the names of manual telephone exchanges likely to be converted into auto exchanges during the Seventh Five Year Plan period?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) The information is given at statement I attached.

(b) Three exchanges viz Mandore in Jodhpur district, Nagaur in Nagaur district and Churu in Churu district were converted into Auto exchanges during the Sixth Five Year Plan.